

आयकर अपीलिय अधिकरण, 'सी' न्यायपीठ, चेन्नई
**IN THE INCOME TAX APPELLATE TRIBUNAL
'C' BENCH: CHENNAI**

श्री एबी टी. वर्की, न्यायिक सदस्य एवं
श्री मनोज कुमार अग्रवाल, लेखा सदस्य के समक्ष

**BEFORE SHRI ABY T. VARKEY, JUDICIAL MEMBER AND
SHRI MANOJ KUMAR AGGARWAL, ACCOUNTANT MEMBER**

आयकर अपील सं./ITA No.1077/Chny/2024
निर्धारण वर्ष/Assessment Year: -

Pappu Palanisamy Educational Trust, D.No.3, Ramavilas Gardens, AS Pettai, Namakkal Post-637 001.	v.	The ITO (Exemptions), Salem.
[PAN: AABTP 7879 B]		
(अपीलार्थी/Appellant)		(प्रत्यर्थी/Respondent)
अपीलार्थी की ओर से/ Appellant by	:	Shri T. S. Lakshmi – Venkataraman, FCA
प्रत्यर्थी की ओर से /Respondent by	:	Shri S. Maruthu Pandian, CIT
सुनवाईकीतारीख/Date of Hearing	:	27.06.2024
घोषणाकीतारीख /Date of Pronouncement	:	21.08.2024

आदेश / ORDER

PER ABY T. VARKEY, JM:

This is an appeal preferred by the assessee Trust against the order of the Learned Commissioner of Income Tax (Exemptions), (hereinafter in short "the Ld.CIT(E)"), Chennai, dated 26.02.2024, denying the registration u/s.12AB of the Income Tax Act, 1961 (hereinafter in short 'the Act') in Form No.10AB u/s.12A(1)(ac)(iii) of the Act.

2. At the outset, the Ld.AR, Shri T.S. Lakshmi Venkataraman, brought to our notice that assessee have been granted registration



ITA No.1077/Chny/2024 (AY -)
Pappu Palanisamy Educational Trust

:: 2 ::

u/s.12A(1)(ac)(i) of the Act, for five (5) years from AYs 2022-23 to 2026-27 on 27.05.2024. Since, assessee's grievance has been redressed; therefore, he wishes to withdraw the captioned appeal. The Ld.DR doesn't raise any objection. Therefore, we allow the assessee to withdraw the appeal.

3. In the result, appeal filed by the assessee is dismissed as withdrawn.

Order pronounced on the 21st day of August, 2024, in Chennai.

Sd/-
(मनोज कुमार अग्रवाल)
(MANOJ KUMAR AGGARWAL)
लेखा सदस्य/**ACCOUNTANT MEMBER**

Sd/-
(एबी टी. वर्की)
(ABY T. VARKEY)
न्यायिक सदस्य/**JUDICIAL MEMBER**

चेन्नई/Chennai,
दिनांक/Dated: 21st August, 2024.
TLN, Sr.PS

आदेश की प्रतिलिपि अग्रेषित/Copy to:

1. अपीलार्थी/Appellant
2. प्रत्यर्थी/Respondent
3. आयकर आयुक्त/CIT, Chennai / Madurai / Salem / Coimbatore.
4. विभागीय प्रतिनिधि/DR
5. गार्डफाईल/GF